CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 355 of 1996

Date of order: 24.7.2006

Present :

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

NIRANJAN ACHARJEE

- VS -

UNION OF INDIA & ORS. (Defence)

For the Applicant

None

For the Respondents

Mr. M.S. Banerjee, Counsel

Mr. B.K. Chatterjee, Counsel

ORDER

Per Mr. B.V.Rao, JM:

By order dated 19.7.2006 the Ld. Counsel for the applicant was directed to appear before the Court on 24.7.2006 i.e. today otherwise the application will be dismissed on merit. On this day also the Ld. Counsel for the applicant is absent. However, the Ld. Counsel for the respondents is present. Since it is an old matter of 1996 it seems that the applicant is not interested to prosecute the matter.

2. Hence the matter is dismissed for default. No costs.

MEMBER(A)

MEMBER(I)